

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 126
CP No. 143(ND)/2013

IN THE MATTER OF:

Rockman Advertising and Marketing India Pvt. ... Petitioners/Applicant
Ltd.
Vs.
Sharp Eye Advertising Pvt. Ltd. ... Respondent

SECTION: Under Section 230-232

Order delivered on 25.04.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner: Mr. Sakal Bhushan, Mr. Bhuvan Ravindran, Advs.

ORDER

Part heard for 26th April 2019.

Sd/-

(M. M. KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)